## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 03.04.2017\_

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra -

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 08/ 2008	TP 10/16	Hearing	621A	VRAR Ramakrishnan Vs The Rathna Textiles Mills Pvt Ltd and 5 others

SL.	NAME (IN CAPITAL)		SIGNATURE	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM		770
1.	S-R. RAGHUNATHAN ROHAN RAJASEKARAN SANJAY KRISHNAN	Coinsel for Pelitine	- PW-1	

Heard counsel for petitioner in part. For continuation, list it on 12.04.2017. None appeared for respondents. Petitioner counsel is directed to intimate listing of this matter on 12.04.2017 to the Respondent and to his counsel.

MEMBER (J)

MEMBER (T)